

Union Territory Administrations. Within their approval plan allocations, State Governments/UTs are free to implement various social housing schemes including those for weaker sections in rural areas in accordance with their needs and priorities.

**Loans for Purchase of Indian Built Fishing Vessels**

**3202. SHRI SUBHASH CHANDRA BOSE ALLURI :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are giving huge loans for the purchase of Indian built fishing vessels ;

(b) whether such vessels are highly over priced ; and

(c) the steps Government have taken to examine the real cost of Indian fishing trawlers and the process by which the cost of such boats has been determined ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) The Shipping Development Fund Committee sanction loans for indigenously constructed deep sea fishing vessels to the extent of 95% of the cost of the vessels minus subsidy of 33% of cost payable to the shipyard. The rate of interest payable by the loanee company is 6.75% per annum. The loans are repayable over a period of 15 years with one year moratorium.

(b) and (c). Applications for loans are made in the prescribed proforma by the entrepreneurs, accompanied by quotations received from three registered Shipyards giving, inter alia, the break-up of cost as also the reasons for selection of a particular shipyard for supply of the vessel. Comments on the reasonableness of the cost are obtained from the technical experts in the Ministry of Shipping and Transport as well as reputed Indian Public Sector Shipyards. The inter-departmental Screening Committee for Shipping Development Fund Committee loans considers the applications and makes suitable recommendations to the S.D.F.C.

**Foreign Assistance for Removing Khattals from Calcutta**

**3203. SHRIMATI GEETA MUKHERJEE :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Netherland Government have agreed to financially assist Government of West Bengal for removing Khattals from Calcutta to four selected colonies ;

(b) if so, whether any money has already reached Government of West Bengal on that account ; and

(c) the salient features of the scheme ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) Yes, Sir.

(b) A sum of Rs. 2.45 crores have so far been released to the Government of West Bengal by the Central Government.

(c) The Netherlands Government had entered into an agreement with Government of India in 1977 for the removal of Khattals from Calcutta and Howrah at an estimated cost of Rs. 736 lakhs. The programme was to be implemented during 1977-78 to 1979-80. The Government of India was to receive a grant from the Netherland Government by way of reimbursement and it was proposed to pass on the assistance as grant from Central and State Government to Calcutta Metropolitan Development Authority. The amount was to be utilised on the following items for the development of four proposed Cattle Colonies at (i) Ganganagar (ii) Garden Reach (iii) East Calcutta and (iv) Howrah.

- |  |                   |
|--|-------------------|
| (a) Land   | Rs. 0.3413 crores |
| (b) Land development and infrastructure services including transitional facilities | Rs. 1,4142 crores |
| (c) Cattle sheds and ancillary structures  | Rs. 3.6246 crores |
| (d) Milk processing and handling equipment   | Rs. 1.9800 crores |

The other salient feature of the scheme are as under :—

(i) 10,000 milch cattle and 4,000 calves are to be removed to the 4 new sites at Ganganagar, Garden Reach, East Calcutta and Howrah.

(ii) The owners of the Cattle removed under the Scheme are to supply a portion of milk to the Greater Calcutta Milk supply Scheme of Government of West Bengal on an average price of Rs. 4.31 paise per kilogram of milk containing 7% fat and 9.25% M.S.N.F. The owners are allowed free sale of a part of milk.

(iii) At Ganganagar site where some animals are staying at present, the Cattle owners are charged shed Rent of Rs. 1.00 per adult animal per day (calves below 6 months are free). In exchange for this charge, accommodation, electricity, water, chaffing facility, veterinary aid and living accommodation to the milkers are provided free of cost.

#### Sale of Olympic Tickets at a Premium in India

3204. SHRI M. RAMGOPAL REDDY : Will the Minister of SPORTS be pleased to state :

(a) whether it has come to the notice of Government that Olympic tickets are being sold at very high premium in Bombay and in some other cities of the country by sole agents ;

(b) if so, whether any inquiry has since been conducted ; and

(c) nature of action taken by Government against the persons found guilty ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) No specific complaint has been received by Government about black-marketing of Olympics '84 tickets.

(b) No, Sir.

(c) Does not arise.

#### Failure of Integrated Small and Medium Towns Development Projects in Sixth Plan

3205. SHRI GHULAM MOHAMMAD KHAN :  
SHRI KRISHNA KUMAR GOYAL :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the integrated small and medium towns development projects in the Sixth Plan have not achieved any progress, large cities become congested leading to deterioration in quality of life ; and

(b) the steps proposed to save the small towns from neglect, provide effective economic base, amend land acquisition Acts and arrange infrastructural facilities ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING (SHRI MALLIKARJUN) : (a) No, Sir. The Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns has achieved some progress. As the investment per town is limited, the impact on the quality of life of large cities is not discernible.

(b) The Central loan assistance is provided on matching basis for land acquisition, sites and services, traffic and transportation to subserve the shelter, upgradation of roads, development of markets and mandis, provision of industrial estates, improvement of slaughter houses, low cost sanitation schemes, etc. Under State sector components the State Governments provide funds for slum improvement/upgradation, urban renewal, water supply, sewerage, drainage and sanitation, preventive medical facilities, health care, parks, playgrounds, etc.

2. The State Governments are supposed to take necessary steps to utilise the funds available both under the Central and State components and maintain the assets created under the Scheme.